

THE HIGH COURT OF ORISSA, CUTTACK

NOTIFICATION

No.....981...../R Date.....28.10.2014.....

In terms of Rule-3 of the High Court of Orissa Arbitration Centre (Internal Management) Rules, 2014, the Arbitration Committee for the High Court of Orissa Arbitration Centre is constituted as follows with effect from 21.10.2014.

- | | | |
|--|-----|---------------------|
| 1. Hon'ble the Chief Justice of the High Court of Orissa | ... | Chairperson |
| 2. Hon'ble Shri Justice P.K.Mohanty,
Judge, High Court of Orissa | ... | Member |
| 3. Hon'ble Shri Justice I. Mahanty
Judge, High Court of Orissa | ... | Member |
| 4. Advocate General, Odisha | ... | Member |
| 5. Asst. Solicitor General of India
attached to the High Court of Orissa | ... | Member |
| 6. President, Orissa High Court Bar Association | ... | Member |
| 7. Shri B.K.Mohapatra, Registrar (Inspection),
High Court of Orissa (Coordinator) | ... | Member (Ex-officio) |

By order of the Chief Justice

28/10/2014.
REGISTRAR (JUDICIAL)

Memo No.....9248 (6).....Date.....28.10.2014.....

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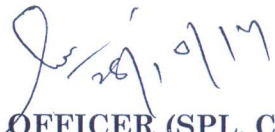
1. Sr. Principal Secretary to Hon'ble the Chief Justice
2. Secretary to Hon'ble Shri Justice P.K. Mohanty
3. Secretary to Hon'ble Shri Justice I. Mahanty
4. Advocate General, Odisha, Cuttack
5. Shri Anup Bose, Asst. Solicitor General of India attached to the High Court of Orissa
6. President, Orissa High Court Bar Association
for information and necessary action.

28/10/14
SPECIAL OFFICER (SPL. CELL)

Memo No.....9249 (120).....Date.....28.10.2014.....

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1. All Officers of the Court.
2. Addl. Principal Secretary/ Sr. Secretaries/ Secretaries/ P.As of the Hon'ble Judges to place before Their Lordships.
3. All Superintendents of the Court
4. Secretary, Orissa High Court Bar Association
5. Technical Director, NIC, Orissa High Court for uploading the same in the High Court website.
6. Notice Board of the Court.
for information and necessary action.


SPECIAL OFFICER (SPL. CELL)